



2026:AHC:8701

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 11128 of 2023

Veermati Devi

.....Petitioner(s)

Versus

Union Of India And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Birendra Singh, Rajeev Giri, Swati Singh
Counsel for Respondent(s)	:	A.S.G.I., Manish Pandey, Narendra Singh Chahar, Piyush Shukla, Suresh Kumar Gupta

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Disposed of.

2. For orders, see order of date passed in Writ-A No. - 19340 of 2025.

January 13, 2026

A. Prajapati

(Vikas Budhwar,J.)